

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.02.2021 (WEDNESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 602 of 2020	Vipul Dilip Shah & Anr. Vs. Parinee Developers Pvt. Ltd., Through IRP Subhash Chandra Modi	Chandra Prakash	Gopalakrishnan-R1 Surekha Raman-R2
2.	Comp. App. (AT) (Ins) No. 616 - 617 of 2020	T.S.N. Raja, R.P. of VBC Industries Ltd. Vs. C. Srinivasa Reddy & Ors.	Gowrang	Mithun Shashank
3.	Comp. App. (AT) (Ins) No. 661 of 2020	Rajratan Babulal Agarwal Vs. Agarwal Coal Corporation India Pvt. Ltd. & Anr.	Anish Agarwal	Pramod Srivastava M.R. Sheikh VN Dubey-R1, Kunal Chheda IRP- R2 & R3
4.	Comp. App. (AT) (Ins) No. 971 of 2020	Indian Renewable Energy Development Agency Ltd. Vs. Bhuvnesh Maheshwari m & Ors.	Anuradha Dutt	Nipun Gautam Akshay Goel-R1 & R4 Nikhila Dewasthale- R2 Nipun Gautam-R3 Bhuvnesh Maheshwari-R1
5.	Comp. App. (AT) (Ins) No. 1114 of 2020	Mandip Singh Vs. Mahesh Bansal Liquidator of Satnam Agri Products Ltd.	Jyoti Sareen	Abhishek Anand
6.	Contempt Case (AT) No. 15 of 2020 in Comp. App (AT) (Ins) No. 847 of 2019	Anurag Nirbhaya Vs. Girish Agarwal & Anr.	Syed Sarfaraz Karim	Sushil Kumar Yadav Anirudh Gupta

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**